

(c) the attempts being made by Government at the U.N. and other international levels for the vacation of Indian Territory by Pakistan?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) to (c). It is Government's policy to settle the issue arising out of Pakistan's occupation of a part of Jammu and Kashmir peacefully through bilateral negotiations. This is a matter to be settled in accordance with the provisions of paragraph 6 of the Simla Agreement.

Indian Counsels to defend Tibetans facing trial in Bhutan

594. **SHRI R. N. BARMAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether some legal Counsels from India have been engaged to defend the young Tibetans facing trial for allegedly being involved in the conspiracy to assassinate the King of Bhutan;

(b) if so, the names of these Counsels; and

(c) whether they have been granted permission to enter Bhutan?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) No, Sir the Government are not aware that any Legal Counsel has been engaged by anyone for this purpose.

(b) and (c). The question does not arise.

Proposal for abolition of Brand Names of Drug Units as recommended by Hathi Committee

595. **SHRI R. N. BARMAN:**
DR. SARADISH ROY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the panel of Doctors and pharmacologists view against ban

on brand names of Drug Units have been accepted by Hathi Committee on Drugs and Pharmaceuticals;

(b) if so, the main reasons of acceptance; and

(c) if not, and alternate proposal which the Hathi Committee would like to bring forward?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) The recommendations of the Hathi Committee on Drugs and Pharmaceuticals Industry regarding ban on brand names of Drug Units have not been received so far.

(b) and (c). Do not arise.

Statement of Lt. General Niyazi Re: War between India and Pakistan

596. **SHRI R. N. BARMAN:** Will the Minister of DEFENCE be pleased to state:

(a) whether Lt. General Niyazi is reported to have stated that a war with India is inevitable in the next two years;

(b) whether Government have taken note of the above statement; and

(c) if so, whether adequate alert is being maintained to ward off any surprise attack by Pakistan on our borders?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) Government have seen press reports to this effect.

(b) and (c). Our security forces are maintaining constant vigilance on the borders and have orders to take firm action whenever necessary.

Accident of I.A.F. Plane near Tezpur

597. **SHRI JAGANNATH MISHRA:** Will the Minister of DEFENCE be pleased to state:

(a) whether an IAF aircraft had met with an accident near Tezpur in the second week of September, 1974;